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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 184/16	TP 102/17	Hearing	433(e)	Lampo Computers Pvt. Ltd., Vs Mind Logicx Infratec Ltd., & Others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Y.V. PRAKASH for Y.R.N. SHARMA 94469258261	Petitioner	
2.	Abarna. kulkarni 9742008101	Respondents	

Counsel for petitioner is present. Counsel for R-1,2,3 and 5 is present. Registry has raised objections over Form-5 filed. Counsel is directed to comply the objections. Further, both the counsels reported that the matter is likely to be compromised.

List it on 22.09.2017 for filing objections, if any.


MEMBER (J)


MEMBER (T)